

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C)

No(s).

901/2014

RAM LAKHAN AND ORS

Petitioner(s)

VERSUS

SWAMI DAYAL AND ORS

Respondent(s)

(with interim relief and office report)

Date : 12/10/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Mordhwaj Singh, Adv.
Mr. Anurag Kishore, Adv.

For Respondent(s)

Mr. A.K. Saxena, Adv.
Mr. Vishwa Pal Singh, Adv.UPON hearing the counsel the Court made the following
O R D E R

the Respondent No. 2/1 is reported to be dead. The Ld. Counsel for
an petitioners shall within a period of four weeks file
application for substitution to bring on record the Lrs. of the
said deceased respondent.
List again on 4.1.2016.

(M V RAMESH)
Registrar

MG

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.10.12
16:18:16 SCT
Reason: